

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-174-2020****AND****LD-VC-CW-175-2020**

Kashinath Jairam Shetye

... Petitioner

Vs

The GCZMA & Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Ms. M. Correia, Additional Government Advocate for the Respondents
No.1 & 5.Shri Pravin Faldessai, Assistant Solicitor General of India for the
Respondent No.7.Ms. Annelise Fernandes, Advocate for the Petitioner in LD-VC-CW-189-
2020.**Coram :- DAMA SESHADRI NAIDU &
M.S. JAWALKAR, JJ.****Date :- 24th September 2020****P.C. :**

Issue notice to the respondents, returnable on 08.10.2020.

2. Post the matter along with LD-VC-CW-189-2020.

M.S. JAWALKAR, J.**DAMA SESHADRI NAIDU, J.**

NH